



2026:AHC-LKO:16549-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 193 of 2026

Bhola Nath

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Panchayati Raj
Deptt. Lko And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashish Raman Mishra
Counsel for Respondent(s)	:	C.S.C., Atul Kumar Dubey

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. The period for filing objections to the tentative voter list for the ensuing Panchayat Election has been extended till 16 March, 2026 as informed by Sri Atul Kumar Dubey, learned counsel for the Election Commission.
2. If the petitioner has filed any objection, the same would be considered and decided at the appropriate stage.
3. **The petition is premature and the same is disposed of accordingly.**

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 27, 2026

Anuj Singh